

14.34 hrs.

**\*SHOPKEEPERS (FIXATION OF PRICE LABELS) BILL**

**Shri J. B. S. Bist** (Almora): Sir, I beg to move for leave to introduce a Bill to provide for fixation of price labels on commodities by shopkeepers.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for fixation of price labels on commodities by shopkeepers".

*The motion was adopted.*

**Shri J. B. S. Bist:** Sir, I introduce the Bill.

14.34½ hrs.

**\*LEGAL PRACTITIONERS (AMENDMENT) BILL**

*(Amendment of Sections 14 and 15)*

**Shri Hem Raj** (Kangra): Sir, I beg to move for leave to introduce a Bill further to amend the Legal Practitioners Act, 1879.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Legal Practitioners Act, 1879".

*The motion was adopted.*

**Shri Hem Raj:** Sir, I introduce the Bill.

14.35 hrs.

**\*HINDU SUCCESSION (AMENDMENT) BILL**

*(Amendment of Section 30)*

**Shri Hem Raj** (Kangra): Sir, I beg to move for leave to introduce a Bill

further to amend the Hindu Succession Act, 1956.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Hindu Succession Act, 1956".

*The motion was adopted.*

**Shri Hem Raj:** Sir, I introduce the Bill.

14.35½ hrs.

**\*INDIAN RAILWAYS (AMENDMENT) BILL**

*(Amendment of Sections 11 and 12)*

**Shri Hem Raj** (Kangra): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Railways Act, 1890.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Indian Railways Act, 1890".

*The motion was adopted.*

**Shri Hem Raj:** Sir, I introduce the Bill.

**Mr. Deputy-Speaker:** Shri M. L. Dwivedi—Absent.

14.36 hrs.

**\*CONSTITUTION (AMENDMENT) BILL**

*(Amendment of Article 226)*

**Shri D. C. Sharma** (Gurdaspur): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.